

Shri K.T. Nanaiah,
Inspector- Central Excise,
Kharirohar (Kutch)

... Applicant.

(P)

V/s.

The Collector of Customs
& Central Excise,
Centre Point Building,
Karansinhji Road,
Rajkot.

...

The Chief Accounts Officer,
Customs & Central Excise,
Centre Point Building,
Karansinhji Road,
Rajkot.

... Respondents.

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman

Hon'ble Mr. P.M. Joshi : Judicial Member

O R D E R

6.10.1987

Per: Hon'ble Mr. P.H. Trivedi , Vice Chairman

Heard learned advocates Mr.R.K.Satodia and
Mr.J.D.Ajmera for the applicant and the respondents.

The petitioner had appealed against the order
dated 13.3.1986 on 9.1.1987 and the appellate authority
viz. Collector of Central Excise rejected the appeals
on the ground of its being bar by limitation by
an order dated 13.1.1987. It is directed that the
appeal petition be restored on file as delay had occurred
on account of various factors which ~~gives~~ some justifica-
tion ex-facie. Bar of limitation on this account be
therefore condoned. Appeal be disposed of within the
period of six months from the date of this order.
With this observation, the case is disposed of.

Phiroji
(P.H.Trivedi)
Vice Chairman

Joshi
(P.M.Joshi)
Judicial Member